

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**Original Application No.020/325/2018**

**Date of Order : 13.06.2018**

**Between :**

K. Subbamma,  
W/o. Late VVPS Babu,  
Aged about 50 years,  
Occ: Staff Nurse,  
Navodaya Vidyalaya Samithi,  
Kurnool, Kurnool District,  
Andhra Pradesh.  
R/o. JNV School, Banavasi,  
Yemmiganur Taluk,  
Kurnool District.

... Applicant

**And**

1. Union of India rep. by its  
Secretary,  
Ministry of Human Resource Development,  
Shastri Bhavan,  
New Delhi.
2. The Commissioner,  
Navodaya Vidyalaya Samithi,  
B-15, Institutional Area,  
Sector -62, Noida,  
District – Gautam Budh Nagar,  
Noida, Uttar Pradesh – 201307.
3. The Deputy Commissioner,  
Navodaya Vidyalaya Samithi,  
1-1-10/3, S.P. Road,  
Secunderabad – 500 003.

... Respondents

Counsel for the Applicant  
Counsel for the Respondents

... Mr. M.V. Krishna Mohan  
... Mr. N. Srinatha Rao, SC for NVS

***CORAM:***

***Hon'ble Mr.Justice R.Kantha Rao*** ... ***Judl. Member***  
***Hon'ble Mrs. Minnie Mathew*** ... ***Admn. Member***

***ORAL ORDER***

***{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }***

Both side learned counsel present.

2. Learned counsel appearing for the Applicant submits that the matter became infructuous. Therefore, the O.A. is dismissed. No order as to costs.

***(MINNIE MATHEW)***  
***ADMN. MEMBER***

***(JUSTICE R. KANTHA RAO)***  
***JUDL. MEMBER***

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